

**SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE
APPEARING FOR THE PRELIMINARY EXAMINATION TO THE
POST OF CIVIL JUDGES SCHEDULED ON 27TH SEPTEMBER 2020**

1. Candidate, who are tested positive for COVID-19 and is under isolation quarantine, should submit his/her Covid-19 report and send a certificate from the DHO or treated doctor about his/her fitness to attend the examination, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance, for making necessary arrangements for his/her separate sitting for the examination at the Covid Care Centre in the examination place already allotted to him/her.
2. Candidates who are from Containment Zone or who are/were in contact with Covid-19 patient and considered as primary or secondary contacts should send information, along with necessary details, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance for making necessary arrangements for their separate sitting in the examination centres, already allotted to them.
3. All other candidates shall submit a self declaration at the examination centre declaring that they are not from Containment Zone, they had not come in contact of a Covid-19 patient for being considered as primary or secondary contact, they or their family members have no symptom of COVID-19 and have not tested positive for COVID-19.
4. Candidates are advised to download and install the 'Arogya SetuApp' (http://play.google.com/store/apps/details?hl=en_IN&nic.goi.aarogyasetu), 'Apthamitra App' and "Quarantine Watch App" in their Mobile and also ensure that Location and Bluetooth is turned on at all the time when they are in the Examination Centre.

5. The entry and exit of candidates who are attending the preliminary examination shall be only through the designated gates of the examination centre.

6. Only the Candidates are allowed to enter the examination centre premises on production of admissions cards and subject to instructions as specified above.

7. Candidates will be allowed entry to the examination centre from 12-00 noon onwards to avoid the congregation at the entrance of the examination centre.

8. In view of current Covid-19 situation, the candidates travelling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.

9. Candidates shall also wear new fresh N-95 mask throughout their stay at the examination centre. The candidates without N-95 mask will not be allowed entry to the examination centre. The candidates shall ensure that they will not remove N-95 mask in the examination hall, while writing the exam.

10. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also at outside the examination centre, before and after the Preliminary examination.

11. Candidates entering the examination centre premises are instructed to co-operate with Medical Screening team and Para Medical Volunteers.

BY ORDER,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE
HIGH COURT OF KARNATAKA
BENGALURU-560001.